

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.105/241-242/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2020**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.  
V/s.  
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: Section 241-242 of the Companies Act 2013.

**ORDER**

Learned PCS Mr. Kunjan Dalal appeared for the Petitioner.

Learned Counsel Mr. Chinmay Gandhi appeared for Respondent no.6.

We direct the parties to complete the pleadings within three weeks by exchanging inter-se.

Matter to appear for further consideration on 28.09.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 10<sup>th</sup> day of August, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)